

ii) To make the revival package of sick PSUs more broad based and thus enhance the success of revival package.

c) The signing of MOUs with these identified sick PSUs is in progress.

#### STATEMENT

*List of sick PSEs identified for signing MOU for the year 1996-97.*

1. Artificial Limbs Manufacturing Corpn of India Ltd.
2. Bharat Leather Corporation Limited.
3. Central Inland Water Transport Corporation Ltd.
4. Delhi Transport Corporation
5. Engineering Projects (India) Ltd.
6. Hindustan Steelworks Construction Corpn. Ltd.
7. Hooghly Dock Port Engineers Ltd.
8. Indian Road Construction Corpn. Ltd.
9. North Eastern Regional Agricultural Marketing Corpn.Ltd.
10. Jute Corporation of India Ltd.
11. Hindustan Prefab Limited
12. Rashtriya Pariyojna Nirman Nigam Ltd.
13. National Seeds Corpn. Ltd.
14. Hindustan Photo Films Ltd.

#### Participation of N.R.I.s in Revival of Sick P.S.U.s

3671. SHRI JITENDRA NATH DAS : Will the Minister of INDUSTRY be pleased to state:

(a) whether non-resident Indians have expressed their willingness for taking part in revival of sick Public Sector Undertakings; and

(b) if so, the details thereof and the time by which a final decision is likely to be taken in regard thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) The information is being collected and will be laid on the Table of the House.

*[Translation]*

#### Industrial Growth Rate

3672 SHRI IAI PRAKASH AGARWAL : Will the

Minister of INDUSTRY be pleased to state :

(a) whether there is a possibility of the rate of industrial growth slowing down in the near future:

(b) if so, the facts thereof; and

(c) the action being taken to meet the situation ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c) It is the endeavour of the Government to maintain industrial growth at an annual rate of 12 per cent. In order to realise this, the Government is promoting inflow of capital and modern technology and continuing the process of decontrol and deregulation.

*[English]*

#### Trade with Algeria

3673. SHRI UTTAM SINGH PAWAR : Will the Minister of COMMERCE be pleased to state :

(a) the details of items exported to Algeria during each of the last three years;

(b) whether there is more scope for increasing the export of Algeria; and

(c) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) A statement is attached.

(b) Yes, Sir.

(c) Proposals for promotion of bilateral trade will be discussed in the next session of the Indo-Algerian Joint Commission which is likely to be convened soon.

#### STATEMENT

*Details of items exported from India to Algeria during the last three years.*

(Value Rs. in crores)

		1993-94	1994-95	1995-96
1	2	3	4	5
1.	Sesame & Niger Seeds	0.04	0.78	2.30
2.	Chemicals & allied products	5.33	1.13	3.86
3.	Engineering goods	40.90	5.93	3.41
4.	Cotton yarn, fabrics, madeups	0.17	0.60	9.97

1	2	3	4	5
5.	Manmade yarn, fabrics madeups	0.56	1.53	6.49
6.	Wheat	-	10.64	-
7.	Tobacco unmanufactured	28.08	-	-
8.	Electronic goods	10.08	-	-
9.	Others	2.67	1.41	2.82
		87.83	22.02	28.85

#### Gold and Silver confiscated at Calicut Airport

3674. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) the quantity and value of contraband gold and silver confiscated at Calicut Airport during the last three years;

(b) the value of other contraband articles confiscated at Calicut Airport during the last three years; and

(c) the steps taken by the Government for prevention of smuggling via Calicut Airport?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) Quantity & Value of Gold & silver confiscated at Calicut Airport during last three years is as follows :

#### (a) GOLD

Year	Qty. (in Kgs.)	Value (Rs. in Lacs)
1993-94	45.25	199.00
1994-95	23.31	107.70
1995-96	43.37	213.30

#### (B) SILVER

Year	Qty. (in Kgs.)	Value (Rs. in Lacs)
1993-94	203.00	14.00
1994-95 and 1995-96	NIL	NIL

(b) Value of contraband articles (other than gold & silver) confiscated at Calicut Airport during the last three years is as follows :—

#### OTHER CONTRABAND ITEMS

Year	Value (Rs in Lacs)
1993-94	58.00
1994-95	76.50
1995-96	124.00

(c) Measures taken to curb smuggling at Calicut Airport include surveillance on sensitive areas at the airport, intensified intelligence and investigating activities, deployment of sophisticated equipments such as baggage x-ray machines and metal detectors. Close coordination is also maintained amongst all the enforcement agencies concerned in the detection and prevention of smuggling.

#### Setting up of MRTPC Bench at Bangalore

3675. SHRI S.D.N.R. WADIYAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to open MRTPC benches in the States for speedy disposal of cases;

(b) if so, the details thereof;

(c) whether the Government have received any proposal to set-up bench of MRTPC at Bangalore;

(d) if so, since when the said proposal is pending with the Union Government; and.

(e) the time by which this proposal is likely to be cleared?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) Does not arise.

(c) and (d) The Government has received proposals to set-up Regional Benches of the MRTP Commission including one at Bangalore. However, it has not been considered necessary to set-up regular Regional Benches outside Delhi as the MRTP Act, 1969 already permits the MRTP Commission to have its sittings outside Delhi for exercise of its powers or functions under the Act. The Commission in fact is holding its sittings at places outside Delhi as and when considered necessary.

(e) Does not arise.

#### Investment in Joint Ventures by MMTC

3676. SHRI SANAT KUMAR MANDAL : Will the Minister of COMMERCE be pleased to state :

(a) whether his attention has been invited to the news item captioned "Rs. 100-Cr. investment in NIL MINISTRY